

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13029/04/2018-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

....  
Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 31<sup>st</sup> May, 2018

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Krishna Murari, Judge of the Allahabad High Court, to be the Chief Justice of the Punjab and Haryana High Court with effect from the date he assumes charge of his office.

*MMJ*  
*31/5/2018*

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

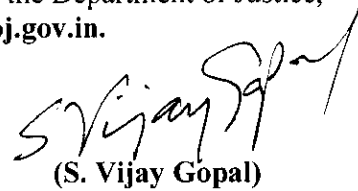
The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 13029/04/2018-US.II

Dated 31.05.2018

Copy to:-

- 1 Shri Justice Krishna Murari, Judge, Allahabad High Court, Allahabad.
- 2 The Secretary to the Governor of Uttar Pradesh, Lucknow.
- 3 The Secretary to the Chief Minister of Uttar Pradesh, Lucknow.
- 4 The Secretary to the Chief Justice, Allahabad High Court, Allahabad
- 5 The Chief Secretary, Government of Uttar Pradesh, Lucknow
- 6 The Registrar General, Allahabad High Court, Allahabad.
- 7 The Accountant General, Uttar Pradesh, Lucknow.
- 8 The Secretary to the Governor, Punjab, Chandigarh.
- 9 The Secretary to the Governor, Haryana, Chandigarh.
- 10 The Secretary to the Chief Minister, Punjab, Chandigarh
- 11 The Secretary to the Chief Minister, Haryana, Chandigarh
- 12 The Secretary to Acting Chief Justice, Punjab & Haryana High Court, Chandigarh.
- 13 The Chief Secretary, Government of Punjab, Chandigarh.
- 14 The Chief Secretary, Government of Haryana, Chandigarh.
- 15 The Registrar General, Punjab & Haryana High Court, Chandigarh.
- 16 The Accountant General, Punjab, Chandigarh.
- 17 The Accountant General, Haryana, Chandigarh.
- 18 The President's Secretariat, (CA.II Section), New Delhi
- 19 PS to Principal Secretary to the Prime Minister, New Delhi.
- 20 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 21 PS to ML&J/PSO to Secretary (Justice)/JS(J-1)/DS(ANS)/US-I/S.O.(Desk).
- 22 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(S. Vijay Gopal)

Under Secretary to the Government of India

Tele: 2338 2978